

31

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 659/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

NAME OF THE PARTIES: M/s. Supergold Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

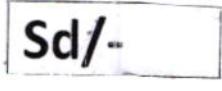
S. No.	NAME	DESIGNATION	SIGNATURE
31	Madhavi Nalluri	Advocate	
	i/b Akshay kanble		

ORDER

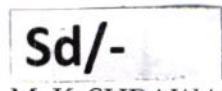
CP 659/252/NCLT/MB/MAH/2017

On the application filed by the applicant, ROC, Mumbai is hereby directed to file its report on or before next date of hearing.

List this matter on 2.1.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)